

**PAPERS LAID ON THE TABLE****Result of market loan floated by the Government of India**

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) :** Sir, I beg to lay on the Table a statement (in English and Hindi) indicating the result of market loans floated by the Government of India in November, 1974. [Placed in Library See No. LT. 8570/74].

**Notifications under the Export (Quality Control and Inspection) Act, 1963**

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) :** Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

(i) Notification S.O. No. 2351, dated the 14th September, 1974, publishing the Export of Domestic Refrigerators (Quality Control and Inspection) Rules, 1974.

(ii) Notification S.O. No. 2353, dated the 14th September, 1974, publishing the Export of Water Coolers (Quality Control and Inspection) Rules, 1974.

(iii) Notification S.O. No. 2355, dated the 14th September, 1974, publishing the Export of Room Air-conditioners (Quality Control and Inspection) Rules, 1974.

(iv) Notification S.O. No. 2427, dated the 21st September, 1974, publishing the Export of Rubber Hoses (Inspection) Amendment Rules, 1974.

(v) Notification S.O. No. 2429, dated the 21st September, 1974, publishing the Export of Chrome Pigments (Quality Control and Inspection) Rules, 1974

(vi) Notification S.O. No. 2502, dated the 21st September, 1974, publishing the Export of Air Compressors (Quality Control and Inspection) Rules, 1974.

(vii) Notification S.O. No. 2802, dated the 26th October, 1974, publishing the Export of Sulphuric Acid (Inspection) Amendment Rules, 1974.

(viii) Notification S.O. No. 2803, dated the 26th October, 1974, publishing the Export of Vacuum Flasks (Inspection) Amendment Rules, 1974.

(ix) Notification S.O. No. 2804, dated the 26th October, 1974, publishing the Export of Inorganic Pigments (Inspection) Amendment Rules, 1974.

(x) Notification S.O. No. 2805, dated the 26th October, 1974, publishing the Export of Safety Glass (Inspection) Amendment Rules, 1974.

(xi) Notification S.O. No. 2806, dated the 26th October, 1974, publishing the Export of Laundry Soap (Inspection) Amendment Rules, 1974.

(xii) Notification S.O. No. 2807, dated the 26th October, 1974, publishing the Export of Organic Chemicals (Inspection) Amendment Rules, 1974.

[Placed in Library. See No. LT—8543/74 for (i) to (xii)].

**The Coffee (Second Amendment) Rules, 1974**

**SHRI V. P. SINGH :** Sir I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Commerce Notification G.S.R. No. 455(E), dated the 7th November, 1974, publishing the Coffee (Second Amendment) Rules, 1974, under sub-section (3) of section 48 of the Coffee Act, 1942, [Placed in Library. See No. LT—8544/74].